

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

Item No. 429  
IA/5742/ND/2021, IA/4003/ND/2021 In  
IB/800/ND/2020

**IN THE MATTER OF:**

TCI Express Ltd	...	Applicant
Versus		
Turtle Book Pvt Ltd	...	Respondent

**Under Section 9 of IBC,2016.**

**Order delivered on 15.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,  
HON'BLE MEMBER (JUDICIAL)  
DR. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent : Adv. Abu John Mathew for R-3 in IA 5742/2021

**HYBRID HEARING (PHYSICAL & VC)**  
**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned  
to **13.05.2024**.

**Sd/-**  
**(Court Officer)**